

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-843(PB)/2019

IN THE MATTER OF:

Prayag Kumar Applicant/petitioner
Vs.
M/s Earth Galleria Pvt. Ltd. & Anr. Respondents

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 03.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

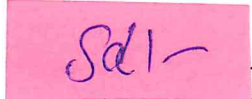
PRESENT:


For the Petitioner(s):- Mr. Ashish Anand, Adv.
For the Respondent(s):- Mr. Amit Goel, Mr. Aakash Agarwal, Advs. for R-
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ORDER

Arguments heard. Order reserved.

Parties are permitted to file written submissions within three days.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)